**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**
***(Office of the Registrar Judicial, Srinagar)***
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# NOTICE

It is notified for the information of all the concerned that 75 cases pertaining to the Ladakh Division, pending disposal in the Srinagar Wing, have been identified for listing thereof before the newly created Ladakh Bench in connection with its forthcoming inauguration. The dates of hearing of the aforesaid cases have been updated/ preponed to align with the scheduled inaugural hearing of the cases before the Ladakh Bench. The particulars of the cases alongwith the revised dates of hearing are mentioned in the lists annexed herewith for information of all the concerned.

Srinagar.
15-10-2026.

Registrar Judicial

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Registrar Judicial

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FOR WEDNESDAY(21/10/2026 )

## ADMISSION/ORDERS

### a) BEFORE NOTICE MATTERS

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### b) AFTER NOTICE MATTERS

| | | | |
|---|---|---|---|
| 1 | OWP 877/2013<br>CM(2637/2019[1/2019])<br>IA(1/2013[1395/2013])<br>CM(2590/2022) | VILLAGERS OF GUNDMANGALPORA KARGIL THROUGH HAJI MOHAMMAD HASSAN(SENIOR CITIZEN)<br>*Vs* STATE OF JK AND OTHERS (LADAKH CASE)(IRRIGATION AND FLOOD CONTROL) | MR. M. Y. BHAT FOR PET.<br>MR. N. H. SHAH AAG. FOR RES.<br><br>MR. M Y BHAT FOR PET<br>M/S M Y BHAT AND ASSOCIATES FOR PET<br>MR. MANZOOR ALI KHAN FOR RES<br>MR. T. M. SHAMSI DSG WITH MR. FAIZAN GANAI FOR RES<br>M/S. M. A. QAYOOM AND ASSOC. FOR RES<br>MR. BABAR BILAL MALIK FOR RES<br>MR. IRFAN ANDLEEB DY.AG. FOR RES<br>MR. NISSAR HUSSAIN LADAKHI FOR RES<br>MR. USMAN GANI FOR RES |
| | c/w | | |
| | i)CPOWP 436/2014 | VILLAGERS OF GUNDMANGALPORA KARGIL THROUGH HAJI MOHAMMAD HASSAN<br>*Vs* MR. SHEIKH MOHAMMAD SADIQ (DY. COMMISS) (LADAKH CASE) | MR. M. Y. BHAT FOR PET. |
| | ii)CPOWP 12/2017 | INHABITANTS OF VILLAGE PARGUE THROUGH AMAN ALI KHAN<br>*Vs* MR. ROHIT KANSAL AND ORS (PWD/RB) OWP/1303/2014 (LADAKH CASE) | MR. M. A. QAYOOM FOR PET.<br>MR. Q. R. SHAMUS FOR RES.<br><br>MR. M. TUFAIL FOR PET<br>MR. T. M. SHAMSI, ASGI FOR RE<br>REHANA QAYOOM FOR RES<br>MR. M. A. CHASHOO AAG. FOR RE<br>MR. S. A. GEELANI FOR RES |
| | iii)CCP(S) 629/2021 | VILLAGERS OF GUNMANGALPORA KARGIL<br>*Vs* ASGHAR HUSSAIN AND ORS. (REVENUE DEPARTMENT) | M/S M. Y. BHAT AND ASSOCIATES FOR PET. |
| | iv)WP(C) 2323/2021<br>CM(2589/2022)<br>CM(3521/2024)<br>CM(7470/2021) | VILLAGERS OF GUNDMANGALPORA KARGIL<br>*Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | M/S M. Y. BHAT AND ASSOCIATES<br>FAIZAN MAJID BHAT FOR PET.<br>MR. M. A. QAYOOM FOR RES.<br><br>REHANA QAYOOM FOR RES<br>MR. T. M. SHAMSI, DSGI FOR R |
| | v)CCP(S) 549/2022<br>CM(3153/2024)<br>CM(6519/2023) | VILLAGERS OF GUNDMANGALPORA KARGIL<br>*Vs* SHABIR HUSSAIN AND ORS. (RURAL DEVELOPMENT/REVENUE) | M/S M. Y. BHAT AND ASSOCIATE<br>FAIZAN MAJID FOR PET. |
| | vi)WP(C) 2362/2022<br>CM(5937/2022)<br>CM(5938/2022) | VILLAGERS OF VILLAGE SALISKOTE AND ANR.<br>*Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | M/S M. A. QAYOOM AND ASSOCIATES FOR PET. |

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| | Caveat 2057/2022 | VILLAGERS OF GUNDMANGALPORA KARGIL THROUGHHAJI MOHAMMAD ISMAIL AND ANOTHER *Vs* ASGAR HUSSAIN AND OTHERS | MR. M. Y. BHAT AND ASSOCIATES FOR CAVEAT |
| | vii)WP(C) 2779/2022 CM(7009/2022) | VILLAGERS OF GUNDMANGALPORA KARGIL *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | M/S M. Y. BHAT AND ASSOCIATES, FAIZAN MAJID, HAMZA PRINCE FOR PET.<br>REHANA QAYOOM FOR RES |
| 2 | OWP 237/2015 IA(1/2015[379/2015]) | HAJI ABDUL REHMAN AND OTHERS(SENIOR CITIZEN) *Vs* STATE OF J AND K AND OTHERS (LADAKH CASE ) | MR. F. A. WANI FOR PET.<br>MR. NARINDER KUMAR ATTRI FOR RES.<br>REHANA QAYOOM FOR RES |
| | c/w<br>i)CPOWP 275/2017 | HAJI ABDUL REHMAN AND OTHERS *Vs* RAMA SWAMY AND OTHERS (REVENUE) (LADAKH CASE) | MR. F. A. WANI FOR PET.<br>MR. NARINDER KUMAR ATTRI FOR RES. |
| 3 | CCP(S) 229/2022 in[SWP 606/2015] CM(2817/2024) | MOHAMMAD JAVED(SENIOR CITIZEN) *Vs* ASHOK KUMAR PARMAR AND ORS. (JAL SHAKTI DEPT.) (LADAKH CASE) | MR. IRSHAD AHMAD FOR PET.<br>REHANA QAYOOM FOR RES |
| | c/w<br>i)CCP(S) 228/2022 | MOHAMMAD KAZIM AND ANR. *Vs* ASHOK KUMAR PARMAR AND ORS. (JAL SHAKTI DEPARTMENT) (SWP/610/2015) (LADAKH CASE) | MR. IRSHAD AHMAD FOR PET.<br>REHANA QAYOOM FOR RES |
| 4 | WP(C) 1621/2024 CM(4391/2024) CM(5790/2026) | AMINA BANOO QARI (LADAKH CASE)(SENIOR CITIZEN) *Vs* UNIVERSITY OF LADAKH AND ORS. | M/S SHOWKAT AHMAD MAKROO LAW ASSOCIATES, M AMIN BHAT, DANISH YOUSUF, BASHARAT WANI, NAZIYA ASLAM FOR PET. |
| 5 | SWP 1562/2014 IA(3/2015[01/2015]) IA(1/2015[02/2015]) IA(2/2015[03/2015]) IA(4/2014[2473/2014]) | RUBIYA BANOO *Vs* STATE GOVT OF J AND K OTHERS (LADAKH CASE) | MR. Z. A. QURESHI FOR PET.<br>MR. T. A. LONE FOR RES.<br>MR. M. A. BEGIH FOR RES<br>MR. A. M. MIR FOR RES |
| 6 | OWP 280/2015 IA(1/2015[491/2015]) CM(1387/2026) CM(1388/2026) CM(2499/2025) | MOHAMMAD HASSAN *Vs* STATE OF JK AND OTHERS. (REVENUE DEPTT) | MR. G. A. LONE FOR PET.<br>MR. G. M. RESHI FOR RES.<br>MR. S. N. RATANPURI FOR PET<br>MR. MUJEEB ANDRABI FOR PET<br>MR. MIAN TUFAIL FOR RES<br>MR. N. H. SHAH FOR RES<br>MR. ASIF BHAT FOR RES |
| 7 | SWP 1552/2018 CM(1132/2019[1/2019]) CM(2379/2023) IA(1/2018) IA(2/2018) CM(3101/2019) | SHAHID HUSSAIN KHAN *Vs* J AND K STATE POWER DEVELOPMENT CORPORATION AND ORS (LADAKH CASE) | MR. M. A. QAYOOM FOR PET.<br>MR. IRFAN ANDLEEB FOR RES.<br>MR.MIAN TUFAIL AHMAD FOR PET<br>REHANA QAYOOM FOR RES<br>MR. ALLA UD DIN GANAI FOR RES<br>MR. M. A. QAYOOM FOR RES |
| 8 | WP(C) 561/2021 CM(1702/2021) CM(4293/2025) CM(6192/2022) | MOHAMMAD HUSSAIN *Vs* MANAGING DIRECTOR AND ORS. (J AND K ROAD TRANSPORT CORPORATION) (LADAKH CASE) | M/S A. REHMAN BHAT AND KAPIL GUPTA FOR PET.<br>MR. AQIB AIJAZ FOR PET<br>MR. SHAKIR HAQANI. FOR RES |
| 9 | WP(C) 1233/2021 CM(2767/2026) CM(4203/2021) | MOHAMMAD HASSAN AND ORS. *Vs* UNION TERRITORY OF LADAKH THROUGH COMMISSIONER SECRETARY TO GOVT. TRANSPORT DEPT. AND ORS | MR. SHAHBAZ SIKANDER FOR PET<br>REHANA QAYOOM FOR RES<br>MR. TAHIR MAJID SHAMSI FOR RE |
| 10 | WP(C) 2122/2021 CM(6925/2021) | SONUM ANGMO AND ORS. *Vs* UNION TERRITORY OF J AND K AND ORS. (COOPERATIVE DEPARTMENT) | M/S NAIK ASSOCIATES AND SHABI A. NAJAR FOR PET.<br>MS. MAHIRA BHAT FOR RES |

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| | i)WP(C) 2651/2021<br>CM(8300/2021) | SHOAIB GUL AND ORS.<br>*Vs* UNION TERRITORY OF J AND K AND ORS. (COOPERATIVE DEPARTMENT) | M/S NAIK ASSOCIATES FOR PET. |
| | ii)WP(C) 2768/2021<br>CM(8597/2021) | AMIR YASEEN BAZAZ AND ORS.<br>*Vs* UNION TERRITORY OF J AND K AND ORS. (CO-OPERATIVE DEPARTMENT) | M/S NAIK ASSOCIATES FOR PET. |
| | iii)CCP(S) 38/2022<br>CM(4396/2022)<br>CM(4397/2022) | SONUM ANGMO AND ORS.<br>*Vs* SHAFQAT IQBAL AND ORS. (COOPERATIVE DEPARTMENT) (WP(C)/2122/2021) (LADAKH CASE) | M/S NAIK ASSOCIATES FOR PET.<br>MR. IRFAN ANDLEEB, DY. AG FOR RES.<br>MR. ZIA SHAH FOR PET<br>MS. MAHIRA BHAT FOR PET<br>MS. MAHIRA BHAT FOR RES |
| | iv)CCP(S) 138/2022 | AMIR YASEEN BAZAZ AND ORS.<br>*Vs* SHAFQAT IQBAL AND ORS. (COOPERATIVE SOCIETIES) | M/S NAIK ASSOCIATES FOR PET.<br>MS. MAHIRA BHAT. FOR PET<br>MS. MAHIRA BHAT FOR RES |
| | v)CCP(S) 145/2022 | SHOAIB GUL AND ORS.<br>*Vs* SHAFQAT IQBAL AND ORS. (COOPERATIVE SOCIETIES) (WP(C)/2651/2021) | M/S NAIK ASSOCIATES FOR PET.<br>MR. ZIYA SHAH FOR PET<br>MS. MAHIRA BHAT FOR RES |
| 11 | WP(C) 116/2022<br>CM(232/2022)<br>CM(3249/2025) | FARHAT TABASSUM<br>*Vs* UNION TERRITORY OF J AND K AND ORS. (FOOD AND SUPPLIES DEPARTMENT) | M/S M. Y. BHAT AND FAIZAN MAJID BHAT FOR PET.<br>MR FIRDOUS AHMAD FOR PET<br>MR. S R HUSSAIN FOR PET<br>M/S S.R.HUSSAIN FOR PET<br>REHANA QAYOOM FOR RES |
| 12 | CCP(S) 406/2022 in[SWP 1155/2014]<br>CM(5754/2024) | SAYEEDA BANO AND ANR.<br>*Vs* SARMAD HAFEEZ AND ORS. (TOURISM AND CULTURE DEPARTMENT) (LADAKH CASE) | MR. S. A. QADRI FOR PET.<br>REHANA QAYOOM FOR RES |
| 13 | WP(C) 1597/2022<br>CM(3908/2022) | NAZIR AHMAD WANI AND ORS.<br>*Vs* UNION TERRITORY OF LADAKH AND ORS. (HEALTH AND FAMILY WELFARE) (LADAKH CASE) | M/S M. A. QAYOOM, MIAN RAUF, MIAN MUZAFFAR AND MIAN TUFAIL FOR PET.<br>MR. T.M. SHAMSI, ASGI FOR RES<br>MR. TAHIR MAJID SHAMSI FOR RES |
| 14 | WP(C) 1338/2023<br>CM(3147/2023)<br>c/w<br>i)CRM(M) 109/2021<br>CrlM(309/2021) | ABDUL AZIZ<br>*Vs* UNION TERRITORY OF LADAKH AND OTHERS. (PUBLIC WORKS DEPARTMENT) (LADAKH CASE)<br>ABDUL AZIZ<br>*Vs* SENIOR SUPERINTENDENT OF POLICE KARGIL LADAKH (LADAKH CASE) | M/S LONE ALTAF AND ASSOCIATES FOR PET.<br>MR. LONE ALTAF FOR PET.<br>REHANA QAYOOM FOR RES |
| 15 | WP(C) 2507/2023<br>CM(1567/2024)<br>CM(5935/2023)<br>CM(6004/2023) | DR. SABA HUSSAIN KACHOO AND ORS. (LADAKH CASE)<br>*Vs* UNION TERRITORY OF LADAKH AND OTHERS. (HEALTH AND MEDICAL EDUCATION DEPARTMENT) (LADAKH CASE) | MR. SHUJA UL HAQ FOR PET.<br>REHANA QAYOOM FOR RES |
| 16 | CCP(S) 90/2024<br>in[WP(C) 902/2023] | MOHAMMAD HUSSAIN (LADAKH CASE)<br>*Vs* SUHAIL AHMAD (REVENUE DEPARTMENT) | MR. SHUJA UL HAQ FOR PET. |
| 17 | CCP(S) 257/2024 in[SWP 958/2017]<br>CM(8648/2025) | SHEHAR BANO (LADAKH CASE)<br>*Vs* SRIKANT BALASAHEB SUSE (REVENUE DEPARTMENT) | M/S M. ASHRAF WANI AND SAMEER QAYOOM FOR PET.<br>REHANA QAYOOM FOR PET |
| 18 | WP(C) 2800/2024<br>CM(7630/2024) | MOHD TOHIR (LADAKH CASE)<br>*Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE) | MR. MOHAMMAD RAFIQ BHAT, ASGAR ALI YARKAIN FOR PET. |
| 19 | WP(C) 3114/2024<br>CM(8472/2024) | UNIVERSITY OF LADAKH AND ANR. (LADAKH CASE)<br>*Vs* NATIONAL COUNCIL FOR TEACHER EDUCATION | KACHO MANZOOR ALI KHAN FOR PET. |

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| 20 | CCP(S) 20/2025 in[WP(C) 524/2020] | KHATIJA BANOO *Vs* LABOUR AND EMPLOLYMENT DEPARTMENT (LADAKH CASE) | M/S FIRDOUS AHMAD BHAT FOR PET.<br>REHANA QAYOOM FOR RES |
| | c/w<br>i)WP(C) 524/2020<br>CM(1101/2020)<br>CM(2309/2023)<br>CM(8381/2024) | JAHANGIR HASSAN AND ORS. *Vs* UNION TERRITORY OF J AND K AND ORS. (LABOUR DEPARTMENT) | M/S M. Y. BHAT AND ASSOCIATES FOR PET.<br>MR. FIRDOUS AHMAD BHAT FOR PET |
| | ii)CCP(S) 267/2021<br>CM(4917/2024) | JAHANGIR HASSAN AND ORS. *Vs* MUNIR UL ISLAM (BUILDING AND CONSTRUCTION WORKS WELFARE BOARD) ( WP(C)/524/2020) | M/S M. Y. BHAT AND HAMZA PRINCE FOR PET.<br>MR. IRFAN ANDLEEB, DY. AG FOR RES.<br>MR. IRFAN ANDLEEB, DY. AG FOR PET<br>MR. ILYAS NAZIR LAWAY FOR RES |
| 21 | WP(C) 1707/2025<br>CM(4449/2025) | TSEWANG PALJOR AND ORS *Vs* UNION TERRITORY OF J AND K (ART AND CULTURE) AND ORS | KACHO MANZOOR ALI KHAN FOR PET. |
| | c/w<br>i)CCP(S) 168/2026 | TSEWANG PALJOR AND ORS *Vs* HARVINDER KOUR JKS, SECRETARY J AND K ACADEMY OF ART AND CULTURE | KACHOO MANZOOR ALI KHAN FOR PET.<br>NUMAN MALIK FOR RES |
| 22 | FAO 32/2026<br>CM(5850/2026)<br>CM(7017/2026) | MEHBOOB ALI *Vs* GHULAM MOHD | DANISH BUTT AND AIJAZ BASHIR FOR PET.<br>M/S M M DAR AND ASSOCIATES FOR RES |
| 23 | CCP(S) 325/2026 in[SWP 2095/2018] | NAZIR AHMD AND ANOTHER (LADAKH CASE) *Vs* ASHISH KUNDRA AND OTHERS (PUBLIC WORKS / ROADS AND BUILDINGS) | MR. AKHAIL AHMAD BARDI FOR PET. |

## FINAL HEARING MATTERS

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| 24 | SWP 1605/2015<br>IA(1/2015[01/2015]) | KANEEZ FATIMA *Vs* STATE OF JK AND ORS ( SOCIAL WELFARE) (LADAKH CASE) | MR. JAVAID HAMEED FOR PET.<br>MR. S.R. HUSSAIN FOR RES.<br>MR. SHEIKH MANZOOR FOR RES<br>MR. R.A. KHAN FOR RES<br>MR. HASHIM HUSSIAN FOR RES<br>REHANA QAYOOM FOR RES |
| | c/w<br>i)SWP 1414/2014<br>IA(1/2014[2219/2014]) | SURIYA BANO *Vs* STATE OF JK AND OTHERS | MR. S. R. HUSSAIN FOR PET.<br>MS. NUZHAT FOR RES.<br>MR. ANJUM FOR PET<br>REHANA QAYOOM FOR RES |
| | ii)SWP 1005/2015<br>IA(1/2015[01/2015]) | SURIYA BANO *Vs* SOCIAL WELFARE(State Government) | MR, S. R. HUSSAIN FOR PET. |
| 25 | WP(C) 1338/2021<br>CM(4569/2021)<br>CM(6664/2021) | SYED HASSAN AND ORS. *Vs* UNION TERRITORY OF J AND K AND ORS. (FOOD AND SUPPLIES) (LADAKH CASE) | M/S M. Y. BHAT AND FAIZAN MAJID BHAT FOR PET.<br>MR. TAHIR MAJID SHAMSI FOR RES |

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FOR THURSDAY(22/10/2026 )

## a) BEFORE NOTICE MATTERS

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## b) AFTER NOTICE MATTERS

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| 1 | OWP 1902/2018<br>IA(1/2018) | HAJI HADI(SENIOR CITIZEN)<br>*Vs* STATE OF J AND K AND ORS.<br>(PHE, I AND FC DEPARTMENT)<br>(LADAKH CASE) | M/S Z. A. QURESHI AND ASSOCIATES FOR PET.<br><br>MS. REHANA FAYAZ FOR PET<br>REHANA QAYOOM FOR RES |
| 2 | OWP 207/2016<br>IA(1/2016[01/2016]) | TASHI ANGCHOK AND ORS<br>*Vs* SATTE OF J AND K AND ORS<br>(LADAKH CASE) | MR. ALTAF MEHRAJ FOR PET.<br>MR. SYED FAISAL QADIRI FOR RES. |
| 3 | OWP 1038/2016<br>IA(1/2016[01/2016]) | MOHAMMAD IQBAL ZARGAR AND ANOTHER<br>*Vs* STATE AND OTHERS (HILL DEV. COUNCIL LEH) (LADAKH CASE) | M/S SAIMA MEHBOOB FOR PET. |
| 4 | RPOWP 33/2017 in[OWP 553/2017] | M/S CROWN HOTEL AND ANOTHER THROUGH DR RAZA<br>*Vs* STATE OF JK AND OTHERS, HOUSING AND URBAN DEVELOPMENT(State Government) | MR. M. Y. BHAT FOR PET.<br>MR. G. A. LONE FOR RES.<br><br>MR. M. M. DAR FOR PET<br>MR. T. M. SHAMSI DSGI. FOR RES<br>REHANA QAYOOM FOR RES |
| 5 | CPOWP 121/2018 in[OWP 101/2012] | MOHAMMAD SHAFI AND ORS.<br>*Vs* SUBASH RAINA AND OTHERS<br>(REVENUE DEPT) (LADAKH CASE) | MR. M. A. KHAN FOR PET.<br>MR. T. M. SHAMSI ASGI. FOR RES.<br><br>REHANA QAYOOM FOR RES |
| 6 | CPOWP 196/2018 in[OWP 949/2018] | IRSHAD HUSSAIN<br>*Vs* MR TASHI TUNDUP AND ANR.<br>(LADHC (P.W.D.)(State Govt)(LADAKH CASE) | MR. MOHSIN QADRI FOR PET.<br>MR. AKHEEL AHMAD FOR RES. |
| 7 | OWP 1451/2018<br>IA(1/2018) | TSERING CHAGDOR<br>*Vs* STATE OF J AND K AND ORS.<br>(REVENUE DEPARTMENT) (LADAKH CASE) | MR. SAJAD ASHRAF MIR FOR PET.<br>MR. L. A. LATIEF FOR RES.<br><br>REHANA QAYOOM FOR RES<br>MR. T. M. SHAMSI, DSGI FOR RES |
| 8 | OWP 1646/2018<br>CM(1200/2023)<br>IA(1/2018) | INHABITANTS OF VILLAGE SALISKOTE<br>*Vs* STATE OF J AND K AND ORS.<br>(REVENUE DEPARTMENT) (LADAKH CASE) | M/S R. A. JAN AND ASSOCIATES FOR PET.<br>MR. AKEEL AHMAD G.A. FOR RES.<br><br>MR. TAHA KHALIL FOR PET<br>MR. T. M. SHAMSI FOR RES<br>MR. N. H. SHAH FOR RES |

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| 9 | OWP 1964/2018<br>IA(1/2018) | NAWANG CHOSGAIL<br>*Vs* STATE OF J AND K AND ORS<br>(LADAKH CASE) | MR SHEIKH UMAR FAROOQ FOR PET<br>MR. T. M. SHAMSI, DSGI FOR RES.<br><br>REHANA QAYOOM FOR RES |
| 10 | OWP 2109/2018<br>CM(1503/2019[1/2019])<br>IA(1/2018) | PADMA WANGAIL<br>*Vs* STATE OF J AND K AND ORS<br>(LADAKH CASE) | M/S MANZOOR DAR FOR PET.<br><br>MR. T. M. SHAMSI FOR RES |
| 11 | OWP 2335/2018<br>IA(1/2018) | MOHAMMAD RAZA NAD ORS.<br>*Vs* STATE OF J AND K AND ORS.<br>(REVENUE) (LADAKH CASE) | M/S M. Y. BHAT AND ASSOCIATES FOR PET.<br>MR. USMAN GANI G.A. FOR RES.<br><br>MR. HAMZA FOR PET<br>REHANA QAYOOM FOR RES<br>MR. T. M. SHAMSI, DSGI FOR RES |
| 12 | OWP 2406/2018<br>IA(1/2018) | MOHAMMAD HUSSAIN AND ORS.<br>*Vs* STATE OF J AND K AND ORS.<br>(REVENUE) (LADAKH CASE) | M/S M. Y. PARRAY AND ASSOCIATES FOR PET.<br>MR. T. M. SHAMSI DSGI. FOR RES.<br><br>MR. KACHOO MANZOR ALI KHAN FOR RES |
| 13 | OWP 329/2019[WP(C) 975/2019]<br>CM(1829/2019[1/2019]) | ABDUL MAJEED<br>*Vs* STATE OF J AND K AND ORS<br>(LADAKH AFFAIRS/R AND B)<br>(LADAKH CASE) | MR. SHUJA UL HAQ FOR PET.<br>MR. T. M. SHAMSI ASGI. FOR RES.<br><br>REHANA QAYOOM FOR RES<br>REHANA QAYOOM FOR RES |

## FINAL HEARING MATTERS

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| 14 | OWP 1659/2015<br>IA(1/2015[01/2015]) | TSERING STOBDAN AND OTHERS(SENIOR CITIZEN)<br>*Vs* STATE OF JK AND OTHERS<br>(REVENUE) (LADAKH CASE) | MR. M. M. DAR FOR PET.<br>MR. S. R. HUSSAIN FOR RES.<br><br>MR. ZAFFAR MEHDI FOR PET<br>MR. N. H. SHAH FOR RES<br>MS. KHUSHBOO FOR RES<br>MR. ASIF BHAT FOR RES<br>REHANA QAYOOM FOR RES<br>MR. FAIZAN AHMAD GANAI FOR RES<br>MR. IRFAN ANDLEEB DY.AG. FOR RES |
| 15 | OWP 896/2017 | HAMZA ALI AND ANOTHER(SENIOR CITIZEN)<br>*Vs* STATE OF JK AND OTHERS<br>(REVENUE) (LADAKH CASE) | MR. G. R. TANTRAY FOR PET.<br>MR. NAZIM KHAN FOR RES.<br><br>MR. SHUJA UL HAQ FOR PET<br>MR. WASEEM ASLAM FOR RES<br>MS. SAHILA NISAR FOR RES<br>FOR RES<br>MR. TAHIR MAJID SHAMSI FOR RES<br>MR. AKHAIL AHMAD FOR RES<br>MR. T. M. SHAMSI, ASGI FOR RES<br>MR. M. A. WANI FOR RES |
| 16 | OWP 664/2018<br>IA(1/2018)<br>CM(2472/2023)<br>CM(4567/2025)<br>CM(4568/2025) | GHULAM ABBAS AND OTHERS(SENIOR CITIZEN)<br>*Vs* JOINT FINANCIAL COMMISSIONER AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MR. NAZIM KHAN FOR PET.<br>MR. HILAL AHMAD WANI FOR RES.<br><br>MR. SAJAD ASHRAF, GA FOR RES<br>MR. T. M. SHAMSI, DSGI FOR RES |
| 17 | OWP 2432/2018<br>IA(1/2018)<br>CM(8093/2023) | SONAM TASHI AND ORS.(SENIOR CITIZEN)<br>*Vs* STATE OF J AND K AND ORS.<br>(REVENUE DEPARTMENT) (LADAKH CASE) | MR. SYED FAISAL QADRI FOR PET<br>MR. NAZIM KHAN FOR RES.<br><br>MR. T. M. SHAMSI DSGI. FOR RES |

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| 18 | CRA 10/2006<br>IA(1/2007[09/2007])<br>IA(2/2006[207/2006]) | MOHAMMAD IBRAHIM<br>*Vs* STATE OF JAMMU AND KASHMIR (LADAKH CASE) | MR. Z. A. QURESHI FOR PET.<br>MR. SAJAD GEELANI FOR RES.<br><br>MR. MOHAMMAD ISMAIL FOR PET<br>MR. SAJAD A. MIR FOR RES<br>MR. T. M. SHAMSI FOR RES |
| 19 | OWP 466/2007<br>IA(1/2016[01/2016])<br>IA(3/2007[1527/2007])<br>IA(2/2007[816/2007])<br>IA(1/2017) IA(2/2017)<br>CM(5178/2025) | ASGAR ALI<br>*Vs* STATE OF JK AND OTHERS (REVENUE DEPARTMENT) (LADAKH CASE) | MR. M.A.QAYOOM FOR PET.<br>MR. MANZOOR AHMAD DAR FOR RES<br><br>... FOR PET<br>MR. MANZOOR AHMAD DAR FOR PET<br>MR. H. I. HUSSAIN FOR RES<br>REHANA QAYOOM FOR RES<br>M/S. M. A. WANI AND ASSOC. FOR RES<br>MR. M. A. WANI FOR RES<br>MR. ZAIN UL ABIDIN FOR RES<br>MR. M. I. DAR FOR RES<br>MR. R. A. KHAN FOR RES<br>MR. Z. A. WANI AND ASSOC. FOR RES<br>MISS SAIMA MEHBOOB FOR RES<br>MR. F. A. BHAT FOR RES<br>MR. SAJAD A. GEELANI FOR RES<br>MR. T. M. SHAMSI, ASGI FOR RES<br>MR. TAHIR MAJID SHAMSI FOR RES |
| | c/w<br>i)WP(C) 1273/2022<br>CM(3091/2022) | ASGAR ALI<br>*Vs* JOINT FINANCIAL COMMISSIONER AND ORS. (REVENUE DEPARTMENT) | M/S M. A. QAYOOM, MIAN RAUF, MIAN MUZAFFAR AND MIAN TUFAIL FOR PET.<br>MR. T. M. SHAMSI, ASGI FOR RES. |
| 20 | CRAA 5/2017 | STATE OF JAMMU AND KASHMIR<br>*Vs* MST. RAHIMA AND ORS (LADAKH CASE) | MR. SYED SAJAD GEELANI FOR PET.<br>MR. HAKEEM SUHAIL ISHTIAQ FOR RES.<br><br>MR. SHEIKH MUSHTAQ AND MR. OWAIS SHAFI FOR RES<br>MR. M. TUFAIL FOR RES<br>MR. MIAN TUFAIL FOR RES<br>MR. TABASUM ZAFFAR JALALI FOR RES |
| 21 | OWP 1636/2018<br>IA(1/2018) IA(2/2018) | M/S CAMP WATERMARK AND ORS.<br>*Vs* LADAKH AUTONOMOUS HILL DEVELOPMENT COUNCIL AND ORS. (LADAKH CASE) | M/S ZAFFAR LAW ASSOCIATES FOR PET.<br>MR. AKHAIL A. PARDE FOR RES. |
| 22 | WP(C) 1640/2019<br>CM(3011/2019) | SYED HUSSAIN AND ANR.<br>*Vs* STATE OF J AND K AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MR. G. M. BHAT FOR PET.<br>MR. B.A. DAR, SR, AAG FOR RES<br><br>REHANA QAYOOM FOR RES |
| 23 | CrlA(AS) 18/2021<br>CrlM(1069/2021) | UNION TERRITORY OF LADAKH THROUGH POLICE STATION KARGIL (HOME DEPARTMENT)<br>*Vs* MOHAMMAD RAMZAN | MR. TAHIR MAJID SHAMSI FOR PET.<br>MR. MOHAMMAD ISMAIL FOR RES.<br><br>MR. SYED SAJAD GEELANI FOR RES |
| 24 | CM(M) 207/2022<br>CM(5485/2022)<br>CM(961/2023) | VILLAGERS OF CHUTUK AND ORS.<br>*Vs* MOHAMMAD HUSSAIN (LADAKH CASE) | M/S SHOWKAT AHMAD MAKROO LAW ASSOCIATES, M AMIN BHAT, DANISH YOUSUF, M IQBAL, ASGAR ALI, BASHARAT FOR PET.<br><br>MR. SHUJA UL HAQ FOR RES |

COURT NO. : (4) 22/10/26(Thursday)

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| 25 CRM(M) 86/2025<br>CrlM(178/2025) | MOHAMMAD HUSSAIN AND ORS.<br>(LADAKH CASE)<br>*Vs* UNION TERRITORY OF LADAKH THROUGH POLICE STATION WAKHA KARGIL AND ANR. | MR. SAHIL PARVEZ KACHROO FOR PET.<br>MR KACHO MANZOOR AHMAD KHAN (FOR RES NO. 02) FOR RES. |

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FOR FRIDAY(23/10/2026 )

## a) BEFORE NOTICE MATTERS

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## b) AFTER NOTICE MATTERS

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| 1 | WP(C) 2693/2022<br>CM(6812/2022) | MOHAMMAD HUSSAIN AND ORS.(SENIOR CITIZEN) *Vs* UNION TERRITORY OF LADAKH AND ORS. (ROADS AND BUILDINGS DEPARTMENT) (LADAKH CASE) | MR. M. S. RESHI FOR PET.<br>MR. T. M. SHAMSI DSGI FOR RES<br><br>REHANA QAYOOM FOR RES |
| 2 | WP(C) 1434/2023<br>CM(3370/2023)<br>CM(6894/2024) | MST. ZAHRA BEE(SENIOR CITIZEN) *Vs* UNION TERRITORY OF LADAKH AND OTHERS. (REVENUE) (LADAKH CASE) | MR. KACHO MANZOOR ALI KHAN FOR PET.<br><br>REHANA QAYOOM FOR RES |
| 3 | CCP(S) 89/2024<br>in[WP(C) 3022/2022] | HAJI MURTAZA AND ORS. (LADAKH CASE)(SENIOR CITIZEN) *Vs* PAWAN KOTWAL AND ORS. (REVENUE DEPARTMENT) | MR. SHUJA UL HAQ FOR PET.<br>MR. T. M. SHAMSI DSGI. FOR RES. |
| | c/w<br>i)WP(C) 3022/2022<br>CM(1232/2023)<br>CM(5989/2025)<br>CM(7613/2022) | HAJI MURTAZA AND ORS. *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MR. SHUJA UL HAQ FOR PET.<br>MR. T. M. SHAMSI DSGI FOR RES<br><br>REHANA QAYOOM FOR RES |
| 4 | WP(C) 2187/2024<br>CM(5859/2024) | SHABIR HUSSAIN (LADAKH CASE)(SENIOR CITIZEN) *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE) | M/S SHOWKAT AHMAD MAKROO LAW ASSOCIATES, M AMIN BHAT, DANISH YOUSUF, NAZIYA ASLAM, BASHARAT WANI FOR PET.<br>MR. T. M. SHAMSI DSGI. FOR RES.<br><br>REHANA QAYOOM FOR RES |
| 5 | SWP 1083/2011<br>CM(5562/2022)<br>CM(5561/2022) | SAHARA BANO *Vs* STATE OF JK AND OTHERS (SOCIAL WELFARE) | MR. SAJAD A. GEELANI FOR PET.<br>MR. ALLA UD DIN FOR RES.<br><br>MR. PARVAIZ LONE FOR PET<br>MS. SAIMA MEHBOOB FOR PET<br>MR. ALI ASGAR FOR PET<br>MS. NUSRAT RAZAK FOR RES<br>MR. HILAL A.WANI FOR RES |
| 6 | WP(C) 1222/2022<br>CM(3025/2022) | TSEWANG DOLMA *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MS. NUSRAT RAZAK FOR PET.<br>MR. VISHAL SHARMA, ASGI FOR RES.<br><br>REHANA QAYOOM FOR RES<br>MR. B. S. BALI FOR RES |

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| 7 | WP(C) 1714/2022 | GHULAM RASOOL AND ORS. *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MS. NUSRAT RAZAK FOR PET. |
| 8 | WP(C) 2103/2022<br>CM(5306/2022)<br>CM(6709/2022) | NIYAZ HUSSAIN AND ORS. *Vs* UNION TERRITORY OF LADAKH (SOCIAL AND TRIBAL WELFARE) (LADAKH CASE) | M/S ZAFFAR LAW ASSOCIATES FOR PET.<br>M/S QADRI LAW ASSOCIATES FOR PET<br>REHANA QAYOOM FOR RES |
| | c/w<br>i)WP(C) 1269/2023<br>CM(2994/2023) | FAZIL ALI AND OTHERS *Vs* UNION TERRITORY OF LADAKH AND OTHERS. (SOCIAL WELFARE DEPARTMENT) | M/S ZAFFAR LAW ASSOCIATES FOR PET. |
| 9 | WP(C) 2129/2022<br>CM(5361/2022) | RESIDENTS OF BAGHE KHOMINI *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | M/S M. A. QAYOOM AND ASSOCIATES FOR PET.<br>MR. SYED SAJAD GEELANI FOR RES.<br>MR. SYED SAJAD AHMAD GEELANI FOR RES |
| | c/w<br>i)WP(C) 1854/2022<br>CM(4593/2022) | RESIDENTS OF BAGH E KHOMINI KARGIL AND ANR. *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | M/S M. A. QAYOOM, MIAN RAUF, MIAN MUZAFFAR AND MIAN TUFAIL FOR PET.<br>MR. SYED SAJAD GEELANI FOR RES.<br>MR. SYED SAJAD AHMAD GEELANI FOR RES<br>REHANA QAYOOM FOR RES |
| 10 | WP(C) 2767/2022<br>CM(6989/2022) | PUNCHOK TASHI AND ANR. *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | M/S M. M. DAR AND ASSOCIATES FOR PET. |
| 11 | WP(C) 163/2023<br>CM(236/2023)<br>CM(237/2023) | VILLAGERS OF VILLAGE SALISKOTE KARGIL *Vs* UNION TERRITORY OF LADAKH AND OTHERS. (REVENUE DEPARTMENT) | M/S Z.A. QURESHI ND ASSOCIATES FOR PET. |
| 12 | WP(C) 1443/2023<br>CM(3388/2023) | KACHO MOHAMMAD ALI *Vs* UNION TERRITORY OF LADAKH AND OTHERS (P.W.D) (LADAKH CASE) | MR. ASWAD R. ATTAR FOR PET. |
| 13 | WP(C) 2801/2023<br>CM(6687/2023) | NIYAZ UL HASSAN *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | MR. SHUJA UL HAQ FOR PET.<br>REHANA QAYOOM FOR RES |
| 14 | WP(C) 335/2024<br>CM(782/2024) | SONAM CHONDOL (LADAKH CASE) *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | MR. AKHAIL AHMAD BARDI FOR PET.<br>MR. NAZIM KHAN FOR RES. |
| 15 | WP(C) 770/2024<br>CM(2007/2024) | SANJEEVNI INSTITUTE OF NURSING AND PARAMEDICAL SCIENCES, KARGIL (LADAKH CASE) *Vs* UNION TERRITORY OF LADAKH AND ORS. (HEALTH AND MEDICAL EDUCATION) | MS. ASIFA PADROO FOR PET.<br>MR. T. M. SHAMSI DSGI FOR RES |
| 16 | WP(C) 818/2024<br>CM(2141/2024) | MOHAMMAD TOHIR (LADAKH CASE) *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | MR. SHUJA UL HAQ FOR PET.<br>MR. T. M. SHAMSI DSGI FOR RES |
| 17 | WP(C) 1393/2024<br>CM(3766/2024) | UNIVERSITY OF LADAKH THROUGH ITS REGISTRAR *Vs* UNION OF INDIA AND ORS. (MINORITY AFFAIRS) (LADAKH CASE) | MR. KACHO MANZOOR ALI KHAN FOR PET.<br>MR. T. M. SHAMSI DSGI. FOR RES. |
| 18 | WP(C) 1759/2024<br>CM(4745/2024) | LOBSANG CHOSPHEL (LADAKH CASE) *Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) | MR. KAISER ALI FOR PET. |

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| 19 | WP(C) 1820/2024<br>CM(4505/2025)<br>CM(4921/2024) | VILAYAT ALI (LADAKH CASE)<br>*Vs* UNION OF INDIA (MINISTRY OF DEFENCE) | MR. B. S. BALI FOR PET.<br><br>REHANA QAYOOM FOR RES<br>MR. TAHIR MAJID SHAMSI FOR RES |
| 20 | WP(C) 1900/2024<br>CM(5128/2024) | SADIQ ALI AND ORS. (LADAKH CASE)<br>*Vs* UNION TERRITORY OF LADAKH (SCHOOL EDUCATION / LAHDC) | KACHO MANZOOR ALI KHAN FOR PET. |
| 21 | WP(C) 2336/2024<br>CM(6242/2024) | KALBI ALI(LADAKH CASE)<br>*Vs* CHIEF SECRETARY UT OF LADAKH AND ORS | M/S SHOWKAT AHMAD MAKROO LAW ASSOCIATES FOR PET. |
| 22 | WP(C) 2374/2024<br>CM(6376/2024) | MOHAMMAD SADIQ<br>*Vs* UT OF LADAKH TH. CHIEF SECRETARY(SCHOOL EDUCATION) (LADAKH CASE) | M/S SHOWKAT AHMAD MAKROO LAW ASSOCIATES FOR PET.<br><br>REHANA QAYOOM FOR RES |
| 23 | WP(C) 2464/2024<br>CM(6650/2024) | MOHAMMAD ABDULLAH(LADAKH CASE)<br>*Vs* UNIVERSITY OF KASHMIR TH.ITS V.C AND OTHERS | ALI ASGAR AND PARVAIZ LONE FOR PET.<br>M/S. QADRI LAW ASSO. FOR RES. |
| 24 | WP(C) 602/2026<br>CM(1546/2026) | KANIZ FATIMA AND OTHERS<br>*Vs* UNION TERRITORY OF J AND K TH.COMMR/SECRETARY TO HEALTH AND OTHERS | AKHAIL AHMAD BARDI FOR PET. |

## FINAL HEARING MATTERS

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| 25 | WP(C) 917/2022<br>CM(2292/2022) | KAZIM<br>*Vs* UNION TERRITORY OF LADAKH AND ORS. (REVENUE DEPARTMENT) (LADAKH CASE) | M/S M. M. DAR AND ASSOCIATES FOR PET.<br>MR. T.M. SHAMSI, ASGI FOR RES<br><br>MR KAISER ALI FOR PET |

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